

## NATIONAL COMPANY LAW TRIBUNAL

## HYDERABAD BENCH


PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA – MEMBER TECHNICAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.03.2020 AT 10.30 AM.

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 750/9/HDB/2019-
NAME OF THE COMPANY	NSL Mining Resources India Pvt Ltd
NAME OF THE PETITIONER(S)	Essar Constructions India Ltd
NAME OF THE RESPONDENT(S)	NSL Mining Resources India Pvt Ltd
UNDER SECTION	9 OF IBC-

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. Vinayakrishna, Prasad & Maji	Adv	8008856184	

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
JV RAVI SANKAR	Advocate	ravisankar999.vvp@gmail.com, 888-5216-880	

**ORDER**

Counsel for the Petitioner present and filed rejoinder. Copy of the same is furnished to the other side. Counsel for the Respondent present. For hearing submissions, matter adjourned. Put up the matter on 20.03.2020.

  
MEMBER TECHNICAL

  
MEMBER JUDICIAL

AS